

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 1015
TO BE ANSWERED ON 22.11.2016

CONSUMER MELA

1015. SHRI R. GOPALAKRISHNAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has recently conducted a Consumer Mela inviting regulators and industry together to redress consumer grievances;
- (b) if so, the details and outcome thereof;
- (c) whether the Government plans to organize such Consumer Melas in the future all over the country; and
- (d) if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

- (a) : Yes Sir.
- (b) to (d) : The intent behind Consumer Mela has been to bring together consumers, companies, industry bodies and regulators on a common platform for promoting consumer awareness and possible grievance redressal. The Consumer Mela which was organized in New Delhi on 20th October, 2016 invited good response by way of public participation. The visitors were apprised of their rights and responsibilities as consumers, mechanism for redressal of their grievances, helping them in registering their grievances etc. This was the first Consumer Mela which will be replicated in other parts of the country in due course of time.
